

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-249(ND)/2018**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.05.2018**

**NAME OF THE COMPANY: M/s. Global Interactive Malls Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 10 of IBC**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner:</b>	Mr. Aditya Sharma, Advocate		
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	<b>Present for the Respondent:</b>	Mr. Rajendra Beniwal, Advocate for SIDBI financial creditor		
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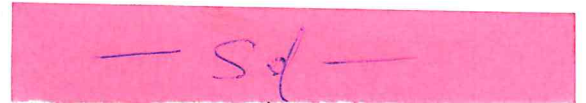
**ORDER**

Ld. Counsel for the Financial Creditor prays for further time to file his reply.  
The same be filed with an advance copy to the opposite counsel.

To come up for arguments on 11<sup>th</sup> May, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**